

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3317  
TO BE ANSWERED ON 10.08.2015**

**EXPENDITURE INCURRED BY IRCON**

**† 3317. SHRI KESHAV PRASAD MAURYA:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways propose to conduct an inquiry into the incident of incurring maximum expenditure by IRCON in the Rai Bareli and into serious complaints of corruption in the expenditure;**
- (b) if so, the details thereof;**
- (c) whether the Government is likely to keep the present Chairman and Managing Director and concerned officers under suspension till the completion of inquiry to prevent any obstruction in the inquiry;**
- (d) if so, the details thereof; and**
- (e) the time by which the said inquiry is likely to be completed?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

- (a) No, Madam. Ministry of Railways has not received any specific complaint of corruption in the expenditure by IRCON in Rai Bareli.**
- (b) to (e): Do not arise.**